

HIGH COURT OF CHHATTISGARH AT BILASPUR

MEMORANDUM

No. 154 /Vig./2026

Bilaspur, dated 05/01/2026

To,

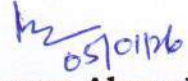
The Principal District and Sessions Judge,

Balod/Baloda-Bazar/Bastar at Jagdalpur/Bemetara/Bilaspur/
Balrampur at Ramanujganj/Dhamtari/Durg/Raipur/Jashpur/
Kabirdham (Kawardha)/Mungeli/Korba/Raigarh/Rajnandgaon/
Surguja (Ambikapur)/Surajpur/Mahasamund/Uttar Bastar
(Kanker) / Koriya (Baikunthpur)/Janjgir-Champa/Kondagaon/
Dakshin Bastar (Dantewara) (C.G.)

Sub: For submission of Declaration of Assets (as on 31/12/2025) by
the Judicial Officers of District Judiciary of the State of
Chhattisgarh.

With respect to the subject cited above, you are requested to
obtain the declaration of assets (**as on 31/12/2025**) from all the Judicial
Officers posted in your District in **prescribed proforma of declaration of
assets** which has been enclosed herewith, verify the same and send it along
with your own to this Registry in pdf format through E-mail on following E-
mail address- rv-hc.cg@gov.in **by 28 February, 2026** as well as send hard
copy of the same through speed post.

Further, you are requested to make ensure that no Judicial
Officer can submit his declaration of assets individually, directly. If you have
failed to do so, you will be responsible for it.


(Mansoor Ahmed)

I/c Registrar (Vigilance)

Endt. No. 155 /Vig./2026

Bilaspur, dated 05/01/2026

Copy forwarded to :

- In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh,
Bilaspur with a direction to upload this memo along with proforma for
declaration of assets on the official web-site of this High Court and mail
the same to all the District Judiciary of the State of Chhattisgarh .


(Mansoor Ahmed)

I/c Registrar (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS
(As on 31/12/ 2025)

Name of Officer (In Full) :
Date of Birth :
Present post held :

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Movable Property (Valued above 1 lakh or 1 month's basic pay, which is less of both)				
Name of Articles				
1				

Jewellery (Lump Sum)			
Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
Bank Deposits/Securities & Investments			
Name of Bank 1		City 2	Amount 3
1) Fixed Deposits			
2) Savings Bank Accounts			
3) PPF			
4) GPF / CPS			
5) NSS			
6) Others			

Please read the instructions carefully, while submitting your declaration of assets :

- 1* Submit your declaration of assets (as on 31/12/2025) in duly signed proforma with clear mention of date of submission.
- 2* Mention approximate value and year of purchase with respect of movable properties. (only properties valued above 1 lakh or 1 month's basic pay, which is less of both). It is also directed that
- 3* Expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. While purchasing/selling/acquiring any movable/ immovable property, receiving gifts etc. information be submitted separately to this registry under Rules of C.G. Civil Services (Conduct) Rules, 1965.

Signature & Date

All Communications should be addressed to
Registrar (Vigilance)
Email id: rv-hc.cg@gov.in

HIGH COURT OF CHHATTISGARH AT BILASPUR
MEMORANDUM

No. 156 /Vig./2026

Bilaspur, dated 05/01/2026

Declaration of Assets has to be called from the Judicial Officers of District Judiciary of the State of Chhattisgarh. Therefore, you are requested to submit your declaration of assets as on **(31/12/2025)** in **prescribed proforma** which has been enclosed herewith, to this Registry in pdf format by 28 February, 2026 through E-mail on the following E-mail address- rv-hc.cg@gov.in as well as send a hard copy of the same through speed post.

sd/-
(Mansoor Ahmed)
I/c Registrar (Vigilance)

Endt. No. 157 /Vig./2026

Bilaspur, dated 05/01/2026

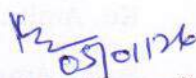
Copy forwarded to :

1. Smt. Sushma, Sawant, Principal Secretary, Law & Legislative Affairs Department, Raipur.
2. Shri Sudhir Kumar, Principal Judge, Family Court, Raipur.
3. Shri Ramashankar Prasad, Judge, Family Court, Kanker.
4. Shri Rajnish Shrivastava, Registrar General, High Court of Chhattisgarh, Bilaspur.
5. Shri Rakesh Bihari Ghore, Judge, Family Court, Jashpur.
6. Shri Bhisma Prasad Pandey, Legal Advisor to Governor, Governor's Secretariat, Raipur.
7. Smt. Suman Ekka, Presiding Officer, State Transport Appellate Tribunal, Raipur.
8. Shri Anand Kumar Dhruw, III Additional Principal Judge, Family Court, Raipur.
9. Smt. Neeta Yadav, Judge, Family Court, Korba.
10. Dr. Pragya Pachouri, Judge, Family Court, Surajpur.
11. Shri Alok Kumar (Sr.) Principal Judge, Family Court, Bilaspur.
12. Shri Yogesh Pareek, Judge, Family Court, Balod.
13. Shri Uttara Kumar Kashyap, Judge, Family Court, Rajnandgaon.
14. Shri Chandra Kumar Ajgalley, Legal Advisor, Chhattisgarh Public Service Commission, Raipur.
15. Shri Maneesh Kumar Thakur, Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur.
16. Shri Mansoor Ahmed, Registrar (I.&E.), High Court of Chhattisgarh, Bilaspur.

17. Shri Khilawan Ram Rigri, Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
18. Ku. Sanghratna Bhatpahara, Principal Judge, Family Court, Janjgir-Champa.
19. Shri Jaideep Garg, Special Judge Under SC/ST (P.A.) Act, Korba.
20. Shri Thomas Ekka, Principal Judge, Family Court, Durg.
21. Shri Devendra Nath Bhagat, II Additional Principal Judge, Family Court, Raipur.
22. Shri Prafull Kumar Sonwani, Judge, Family Court, Mahasamund.
23. Shri Rajbhan Singh, Judge, Family Court, Baloda-Bazar.
24. Shri Liladhar Sarthi, Judge Family Court, Kawardha.
25. Shri Rajeev Kumar, Judge, Family Court, Mungeli.
26. Shri Praveen Kumar Pradhan, Special Judge Under SC/ST (P.A.) Act, Rajnandgaon.
27. Shri Rishi Kumar Burman, Chairman, Permanent Lok Adalat, Raipur.
28. Shri Suresh Joon, Judge, Family Court, Ambikapur.
29. Shri Vinod Kumar Dewangan, Judge, Family Court, Dhamtari.
30. Smt. Neelima Singh Baghel, Judge, Family Court, Bemetara.
31. Shri Prabodh Toppo, Judge, Family Court, Raigarh.
32. Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Bilaspur.
33. Ku. Ranju Rautrai, III Additional Principal Judge, Family Court, Durg.
34. Shri Pankaj Kumar Jain, Registrar (S. & A.), High Court of Chhattisgarh, Bilaspur.
35. Shri Pankaj Kumar Sinha, Special Judge Under SC/ST (P.A.) ACT, Raipur.
36. Shri Harish Kumar Awasthi, Judge, Family Court, Dantewara.
37. Shri Rajendra Kumar Verma, Judge, Family Court Manendragarh.
38. Shri Ajit Kumar Rajbhanu, Legal Advisor, Chhattisgarh Lok Ayog, Raipur.
39. Ku. Sunita Sahu, Special Judge Under SC/ST (P.A.) ACT, Janjgir-Champa.
40. Shri Arvind Kumar, Deputy Registrar, National Green Tribunal (On Deputation), New Delhi.
41. Smt. Kirti Lakra, Judge, Family Court, Jagdalpur.
42. Shri Niranjana Lal Chauhan, I Additional Principal Judge, Family Court, Bilaspur.
43. Smt. Swarnlata Toppo, II Additional Principal Judge, Family Court, Bilaspur.
44. Smt. Shobhna Koshta, Special Judge Under SC/ST (P.A.) ACT, Raigarh.
45. Shri Anand Ram Dhidhi, Chairman, Permanent Lok Adalat, Ambikapur.
46. Shri Deepak Kumar Deshlahare, Additional Secretary, Govt. of C.G., Law & Legislative Affair Department, Raipur.
47. Smt. Nidhi Sharma Tiwari, Director, Chhattisgarh State Judicial Academy, Bilaspur.
48. Shri Vivek Kumar Tiwari (Sr.), I Additional Principal Judge, Family Court, Raipur.
49. Shri Pankaj Sharma, Judge, Commercial Court (District Level), Raipur.

50. Smt. Heemanshu Jain, I Additional Principal Judge, Family Court, Durg.
51. Shri Ashish Pathak, Special Judge Under SC/ST (P.A.) Act, Baikunthpur.
52. Smt. Neeru Singh, Additional Director, C.G. State Judicial Academy, Bilaspur.
53. Shri Atul Kumar Shrivastava, Special Judge Under SC/ST (P.A.) Act, Ambikapur.
54. Shri Lavakesh Pratap Singh Baghel, Special Judge Under SC/ST (P.A.) Act, Bilaspur.
55. Shri Chandra Kumar Kashyap, Additional Secretary, Govt. of C.G. Law & Legislative Affairs Department, Raipur.
56. Shri Vivek Kumar Verma, Registrar (Computerization)-Cum-CPC, High Court of Chhattisgarh, Bilaspur.
57. Shri Leeladharsai Yadav, Member Secretary, C.G. State Legal Services Authority, Bilaspur.
58. Shri Kamlesh Kumar Jurri, Presiding Officer, C.G. State Wakf Tribunal, Raipur.
59. Shri Anand Prakash Dixit, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur.
60. Ku. Uday Laxmi Parmar, Chairman, Permanent Lok Adalat, Jagdalpur.
61. Shri Anil Kumar Pandey, Registrar, (Establishment), High Court of Chhattisgarh, Bilaspur.
62. Shri Sumit Kapoor, Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur.
63. Shri Krishn Pal Singh Bhadauriya, Deputy Secretary, Chhattisgarh Lok Ayog, Raipur.
64. Shri Sanjay Agrawal, Joint Secretary, Chhattisgarh Human Rights Commission, Raipur.
65. Shri Shrinivas Tiwari, Registrar, C.G. State Consumer Disputes Redressal Commission, Raipur.
66. Shri Om Prakash Jaiswal, Secretary, High Court Legal Services Committee, Bilaspur.
67. Shri Jagmohan Shankar Patel, Registrar, Chhattisgarh Arbitration Tribunal, Raipur.
68. Shri Santosh Thakur, Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur.
69. Smt. Sushma Lakra, Chairman, Permanent Lok Adalat, Durg.
70. Shri Bhupendra Kumar Vasnikar, Additional Secretary, Govt. of C.G. Law & Legislative Affairs Department Raipur.
71. Ms. Astha Yadav, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur.
72. Ku. Amita Jaiswal, Secretary, District Legal Services Authority, Balodabazar.
73. Smt. Amrita Dinesh Mishra, Secretary, District Legal Services Authority, Baikunthpur.
74. Ku. Neha Usendi, Secretary, District Legal Services Authority, Dhamtari.
75. Shri Anant Deep Tirkey, Secretary, District Legal Services Authority, Dantewara.

76. Ku. Sweta Baghel, Secretary, District Legal Services Authority, Jashpur.
77. Smt. Anita Koshima Rawte, Secretary, District Legal Services Authority, Bemetara.
78. Shri Vivek Netam, Officer-On-Special Duty, High Court of Chhattisgarh, Bilaspur.
79. Shri Anil Kumar Chauhan, Secretary, District Legal Services Authority, Bilaspur.
80. Smt. Kanchan Lata Achala, Secretary, District Legal Services Authority, Mungeli.
81. Smt. Shanti Prabhu Jain, Secretary, District Legal Services Authority, Kanker.
82. Shri Rahul Sharma, Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur.
83. Shri Umesh Kumar Bhagwatkar, Secretary, District Legal Services Authority, Durg.
84. Ku. Bharti Kuldeep, Secretary, District Legal Services Authority, Balod.
85. Shri Amit Pratap Chandra, Under Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
86. Ku. Leenam Bansode, Secretary, District Legal Services Authority, Ambikapur.
87. Shri Avinash Kumar Dubey, Secretary, District Legal Services Authority, Raipur.
88. Smt. Ankita Mudaliar, Secretary, District Legal Services Authority, Raigarh.
89. Ku. Gayatri Sai, Secretary, District Legal Services Authority, Kondagaon.
90. Ku. Ankita Kashyap, Secretary, District Legal Services Authority, Jagdalpur.
91. Ku. Payal Topno, Secretary, District Legal Services Authority, Surajpur.
92. Shri Rahul Kumar, Deputy Secretary, Govt. of C.G. Law & Legislative Affairs Department, Raipur.
93. Shri Parth Tiwari, Deputy Secretary, Chhattisgarh State Legal Services Authority, Bilaspur.
94. Shri Manoj Kumar Kushwaha, Secretary, District Legal Services Authority, Janjgir-Champa.
95. Shri Nilesh Jagdalla, Secretary, District Legal Services Authority, Rajnandgaon.
96. Shri Shailesh Kumar Vashishtha, Secretary, District Legal Services Authority, Balrampur-Ramanujganj.
97. Ku. Afreen Bano, Secretary, District Legal Services Authority, Mahasamund.
98. Ku. Dimple, Secretary, District Legal Services Authority, Korba.
99. Shri Aman Tigga, Secretary, District Legal Services Authority, Kawardha.
100. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this memo along with prescribed proforma of declaration of assets on the official web-site of this High Court.


(Mansoor Ahmed)
I/c Registrar (Vigilance)

PROFORMA FOR DECLARATION OF ASSETS
(As on 31/12/ 2025)

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Date of Birth :
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Signature & Date